

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF
TELANGANA::HYDERABAD**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD

– Nomination of fourteen (14) Senior Civil Judges who were appointed as District Judges under Rule 15 of Telangana State Judicial Service Rules, 2017, to undergo IV Professional Advancement Course to be conducted by Telangana State Judicial Academy, Secunderabad, for a period of two weeks i.e., from 14.06.2021 to 26.06.2021 in the afternoon session from 02.00 p.m. to 05.00 p.m. through virtual mode - ORDERS – ISSUED.

- READ:** 1. G.O.Ms.No.31, General Administration (J & RA) Department, dated 19.04.2021.
2. Letter Roc.No.619, dated 07.06.2021 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.1798/2021-B.SPL., DATED: 08.06.2021

The High Court is pleased to pass the following orders:

The following fourteen (14) Senior Civil Judges, who were appointed as District Judges under Rule 15 of Telangana State Judicial Service Rules, 2017, are hereby nominated to undergo IV Professional Advancement Course to be conducted by Telangana State Judicial Academy, Secunderabad, for a period of two weeks i.e., from 14.06.2021 to 26.06.2021 in the afternoon session from 02.00 p.m. to 05.00 p.m. through virtual mode.

SL. NO.	NAME AND DESIGNATION OF THE NOMINATED OFFICER
1.	Sri P.Raju, Prl. Senior Civil Judge, L.B.Nagar, Rangareddy District.
2.	Smt. P.Lakshmi Kumari, IX Addl. Chief Metropolitan Magistrate, Hyderabad.
3.	Smt. G.Sunitha Ravindra Reddy, I Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.
4.	Ms. C.Pavani, II Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.
5.	Sri M.Satish Kumar, Prl. Senior Civil Judge, Karimnagar.
6.	Smt. N.Roja Ramani, XII Addl. Chief Metropolitan Magistrate, Hyderabad.
7.	Smt. T.Anitha, V Addl. Chief Metropolitan Magistrate (Juvenile Court), Hyderabad.
8.	Sri Mohd. Afroz Akthar, Prl. Senior Civil Judge, Khammam.
9.	Kum. K.Umadevi, Senior Civil Judge, Jangaon, Warangal District.

10.	Smt. B.Aparna Devi, XIII Additional Chief Metropolitan Magistrate, Hyderabad.
11.	Sri Ch.Panchakshari, X Additional Chief Metropolitan Magistrate, Secunderabad.
12.	Sri B.Thirupathi, XVI Addl. Chief Metropolitan Magistrate, Hyderabad.
13.	Smt. J.Kavitha, Senior Civil Judge, Shadnagar, Mahabubnagar District.
14.	Ms. T.Suhasini, Senior Civil Judge, Medak.

The above said nominated officers are directed to attend the regular Court proceedings in the morning session during the said training period.

NOTE: The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for attending the said training through virtual mode.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)
 8/6/24

To

1. The officers concerned.
2. The Director, Telangana State Judicial Academy, Secunderabad.
3. The Metropolitan Sessions Judge, Hyderabad.
4. **The Prl. District and Sessions Judges:**

(a) Karimnagar	(b) Khammam	(c) Mahabubnagar
(d) Medak at Sangareddy	(e) Rangareddy at L.B.Nagar	
(f) Warangal.		
5. The Section Officers:

(a) Special Officers Section	(b) Vigilance Cell	(c) E-Section
(d) Work Review Cell	(e) O.P Cell	(f) B-Section
(g) Accounts Section	(h) Computer Section	(i) D-Budget Section

 High Court for the State of Telangana at Hyderabad.

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